

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 19-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<hr/> (Urgent Cases)				
<b><u>REPLY/SAY</u></b>				
1	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
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<b><u>HEARING BEFORE CHARGE</u></b>				
2	SPL CASE CBI	100064/2015	The State CBI BS and FC Vs Vimal Jadhavji Maluka @ Vimal Barot and others	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR  
COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 20-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100055/2002	CBI EOW MUMBAI Vs Naval K. Bangard	SPP  Kulaye SinghKakadSalvi
2	SPL CASE CBI	100034/2004	CBI EOW MUMBAI Vs Padmnath so. Late Bhuranath	SPP  KulayeSinghKakadSalvi
<b><u>HEARING</u></b>				
3	SPL CASE CBI	100025/2012	The State CBI Mumbai Vs Pradeep Raghunath Moghe	SPP Ashok Bagoria
4	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
<b><u>EVIDENCE</u></b>				
5	SPL CASE CBI	100091/2009	State C.B.I. E.O.W. MUMBAI Vs Nikesh T. Shah and 6 ors.	SPP Mhamane
<b><u>COMPLIANCE</u></b>				
6	SPL CASE CBI	100022/2013	The State CBI ACB Vs Shri. Shishir Prabhakar Darkar and Ors.	SPP Ashok Bagoria

**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 21-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	SPL CASE CBI	100013/2014	The State CBI ACB Vs Amod Sharma Late Shri. Umeshchand and others	SPP Ashok Bagoria
<b>STAYED BY HONBLE HIGH COURT</b>				
2	SPL CASE CBI	100070/2012	The State CBI ACB Vs Vivek Batra and others	

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 49 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 22-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100013/1996	CBI SIUix NEW DELHI Vs Dr. Moreshwar Vaman Patwardhan 28 Oth.	SPP Ashok Bagoria  Mr.Mehta
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
2	SPL.CASE	100006/2008	State Vs Shankar Prasad Ghosh	SPP Mr.Sandeep Singh  Adv.P.R.Moses-A/2, Adv.Khokawala-A/6 to 10, Adv.Ramesh Pandey-A/11 to 13

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**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 23-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<hr/> (Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100063/2005	State of Maharashtra CBI ACB Mumbai Vs A.V.Gangakhekar and 6 others	Spl. P.P. Shri P.B. Gaikwad  Adv. Abhyankar for accd no. 6 and 7
<b><u>EVIDENCE</u></b>				
2	SPL CASE CBI	100072/2010	The State CBI ACB MUMBAI Vs Amulya Arjun Sahu and Others	SPP. Sandeep Singh  Adv. Shingnapurkar-A/1, Adv. Bhanushali- A/3,4, Adv. Sawant- A/5,6,8,
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<b><u>HEARING BEFORE CHARGE</u></b>				
3	SPL CASE CBI	100026/2019	C.B.I.,A.C.B. Vs Vasudeo Dashrath Ninawe and another	

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